

## Pro-forma for furnishing Actual annual performance/operational data for the coal/lignite based thermal generating stations for the 5-year period from 2017-18 to 2021-22

	Particulars	Units	2017-18	2018-19	2019-20	2020-21	2021-22
1	Name of Company						
2	Name of Station/ Pit head or Non- Pit head						
	Stage						
3	Installed Capacity and Configuration	MW					
3.1	Date of Commercial Operation - Unit Wise						
3.2	Effective COD						
	Make of Turbine						
4	Rated Steam Parameters (Also state the type of Steam turbine and Boiler)						
5	Type of BFP						Electrical Driven or Steam driven
	Quantity						
6	Circulating water system						Closed Cycle or Open Cycle
7	Any other Site specific feature						
	Unit heat rate						
	Boiler efficiency						
	Turbine cycle heat rate						
8	<b>Fuels :</b>						
8.1	<b>Primary Fuel :</b>						Coal/Lignite
8.1.1	Annual Allocation under FSA	MT					
	Annual Consumption						
	Annual Requirement at NAPAF						
8.1.2	Sources of supply/ procurement along with contracted quantity and grade of coal						
8.1.2.1	FSA	MT					
	LoA	MT					
	MoU	MT					
8.1.2.2	Imported*	MT					
8.1.2.	Spot Market/e-auction*	MT					
8.1.3	Transportation Distance of the station from the sources of supply	KM					
8.1.4	Mode of Transport						Rail/Road/Sea/Conveyor/MGR/Ropeway
8.1.5	Maximum Station capability to stock primary fuel (for days consider availability as NAPAF)	Days & MT					
8.1.6	Maximum stock maintained for primary fuel	MT					
	Date						
8.1.7	Minimum Stock maintained for primary fuel	MT					
	Date						
8.1.8	Average stock maintained for primary fuel	MT					
8.2	<b>Secondary Fuel :</b>						
8.2.1	Annual Allocation/ Requirement	KL					
8.2.2	Sources of supply						
8.2.3	Transportation Distance of the station from the sources of supply	KM					
8.2.4	Mode of Transport						Rail/Road/Pipeline
8.2.5	Maximum Station capability to stock secondary fuels	KL					
8.2.6	Maximum Stock of secondary oil actually maintained	KL					
8.2.7	Minimum Stock of secondary oil actually maintained	KL					
8.2.8	Average Stock of secondary oil actually maintained	KL					
9.	Cost of Spares :						
9.1	Cost of Spares capitalized in the books of accounts	(Rs. Lakh)					

9.2	Cost of spares included in capital cost for the purpose of tariff		(Rs. Lakh)				
9.3	Initial spares-list, quantity and cost		(Rs. Lakh)				
9.4	Maintenance spares - cost		(Rs. Lakh)				
9.5	Other spares procured with high lead procurement time		(Rs. Lakh)				
10	<b>Generation :</b>						
10.1	-Actual Gross Generation at generator terminals		MU				
10.2	-Actual Net Generation Ex-bus		MU				
10.3	-Scheduled Generation Ex-bus		MU				
11	Average Declared Capacity (DC)		MW				
	Actual Declared Capacity						
	Deemed Declared Capacity						
12	Actual Auxiliary Energy Consumption excluding colony		MU				
13	Actual Energy supplied to Colony from the station		MU				
	Actual energy supplied to construction activities						
	Actual energy supplied to long term and medium term beneficiaries						
	Actual energy supplied in short term						
	Energy supplied under bilateral arrangements						
	Energy supplied through exchahnges						
	Energy supplied under DSM						
	Energy supplied SCED						
14	<b>Primary Fuel :</b>						
14.1	<b>Consumption :</b>						
14.1.1	Domestic coal	From Linked Mines	MT				
		From Non-Linkd Mines	MT				
		From Integerated Mines	MT				
14.1.2	Imported coal		MT				
14.1.3	Spot market/e-auction coal		MT				
14.2	<b>Gross Calorific Value (GCV) :</b>						
14.2.1	Domestic Coal (for each type)	(As Billed) - EM Basis as per third party	kCal/kg				
		(As Received) - TM Basis as per third party	kCal/kg				
14.2.2	Imported Coal	(As Billed) - ADB Basis	kCal/kg				
		(As Received) - ADB Basis	kCal/kg				
14.2.3	Spot market/e- auction coal	(As Billed)	kCal/kg				
		(As Received)	kCal/kg				
14.2.4	Weighted Average Gross Calorific value (Domestic+Imported+Spot/e-auction) (As Billed)		kCal/kg				
14.2.5	Weighted Average Gross Calorific value (Domestic+Imported+Spot/e-auction) (As Received)		kCal/kg				
	Ash content in coal (%)						
14.3	<b>Price of coal :</b>						
	Billed Cost (including adjustments)						
	Amount Charged by transporting agency upto delivery point						
14.3.1	Weighted Average Landed price of Domestic coal		(Rs/MT)				
	Components of landed cost and break up						
14.3.2	Weighted Average Landed Price of Imported coal		(Rs/MT)				
	Components of landed cost and break up						
14.3.3	Weighted Average Landed Price of Spot market / e-auction coal		(Rs/MT)				
	Components of landed cost and break up						
14.3.4	Weighted Average Landed Price of all the Coals		(Rs/MT)				

14.4	Blending :		% and MT ( of the total coal consumed )					
	Blending ratio of imported coal with domestic coal		Equivalent to domestic coal					
14.4.2	Proportion of e-auction coal in the Coal stockyard capacity							
14.5	Actual <b>daily</b> Average Coal stock maintained		MT Days					
14.5	<b>Actual Transit &amp; Handling Losses for coal/Lignite</b>							
14.5.1	<b>Pit- Head Station</b>							
14.5.1.1	Transit loss from linked mines		%					
14.5.1.2	Transit loss from non-linked mines including e-auction coal mines.		%					
14.5.1.3	Transit loss of imported coal		%					
14.5.2	<b>Non-Pit Head station</b>							
14.5.2.1	Transit loss from linked mines		%					
14.5.2.2	Transit loss from non-linked mines including e-auction coal mines.		%					
14.5.2.3	Transit loss of imported coal		%					
15	<b>Secondary Fuel Oil :</b>							
15.1	Consumption	HFO HSD	KL KL					
15.2	Weighted Average Gross Calorific value (As received)	HFO HSD	(kCal / Lit.) (kCal / Lit.)					
15.3	Weighted Average Price	HFO HSD	(Rs / KL) (Rs / KL)					
15.4	Actual Average stock maintained	HFO HSD	KL KL					
16	<b>Weighted average duration of outages( unit-wise details):</b>							
16.1	Planned Outages		(Days)					
16.2	Forced Outages		(Days)					
	Within control of generator							
	beyond control of generator							
16.3	Number of tripping		Nos.					
16.4	Number of start-ups:		Nos.					
16.4.1	Cold Start-up		Nos.					
16.4.2	Warm Start-up		Nos.					
16.4.3	Hot start-up		Nos.					
17	NOx , SOx ,and other particulate matter emission in : at conditions specified by MoEF&CC							
17.1	Design value of emission control equipment (specify conditions)							
	FGD installation date							
	NOX Control system installation date							
17.2	Actual emission (Stage-I)	SPM NOX SOX	mg/Nm <sup>3</sup> mg/Nm <sup>3</sup> mg/Nm <sup>3</sup>					
	Actual emission (Stage-II)	SPM NOX SOX	mg/Nm <sup>3</sup> mg/Nm <sup>3</sup> mg/Nm <sup>3</sup>					
	Ash dyke capacity as on 31st March							
	Ash pond capacity as on 31st March							

	Fund available in Ash Fund Account as on 31st March							
	Amount utilized from Ash Fund Account							
19	Detail of Ash utilization % of fly ash produced		Qty Produced					
	Ash available as on 31st March							
	Ash utilized for construction of ash dyke							
	Ash utilized within plant premise, other than construction of ash dyke							
	Ash transported							
	Average Distance							
19.1	Conversion of value added product		(%)					
19.2	For making roads &embarkment		(%)					
19.3	Land filling		(%)					
19.4	Used in plant site in one or other form or used in some other site		(%)					
19.5	Any other use , Please specify		Qty. and Usage					
20	Cost of spares actually consumed		( Rs. Lakh)					
21	Average stock of spares		(Rs. Lakhs)					
22	Number of employees deployed in O&M		Nos.					
22.1	- Executives		Nos.					
22.2	- Non Executives		Nos.					
22.3	- Corporate office		Nos.					
23	Man-MW ratio		Man/MW					

	Total billed amount	
	Total received amount within due date	
	Total amount received beyond due date	
	Total amount pending	
	Total amount under dispute	
	Total rebate given	
	Total LPSC recovered	

24 Generation Switchyard Details  
No. of Bays voltagewise  
ICT - nos and rating  
Dedicated transmission line - voltage and length

Notes:

- \* Not applicable to Lignite based Thermal Generating Stations
- 1. List of beneficiaries/customers along with allocation by GoI including variable (allocation of unallocated share) / capacity as contracted shall also be furnished separately.In case of two or more secondary fuels, information should be furnished for each of the secondary fuel.
- 2. In case of two or more stages or two or more unit sizes, information should be furnished separately to the extent possible.
- 3. A brief write-up on the methodology to arrive at the above performance & operation parameters should also be furnished.
- 4. Any relevant point or a specific fact having bearing on performance or operating parameters may also be highlighted or brought to the notice of the Commission.
- 5. A note on stock of primary fuel maintained giving details of stacking etc. should be furnished.
- 6. Details of the instances where the generating stations has invoked the 2019 Tariff Regulations blending with imported or open market coal (within the 30% limit of ECR) with/without consent of beneficiaries.
- 7. The declared capacity for peak and off peak period should be given separately for high and low demand season as per respective RLDC.

**Pro-forma for furnishing Actual annual performance/operational data for the Gas/Liquid Fuel based thermal generating stations for the 5 year period from 2017-18 to 2021-22**

	Particulars	Units	2017-18	2018-19	2019-20	2020-21	2021-22
1	Name of Company		ONGC Tripura Power Company Limited				
2	Name of Station		Palatana				
3	Installed Capacity and Configuration	MW	726.6				
	Stage						
3.1	Date of Commercial Operation - Unit Wise		Unit-1 COD - 01-04-2014 and Unit-2 COD - 24-03-2015				
3.2	Effective COD		Same as above				
4	Make of Turbine		Gas Turbine- GE Frame 9FA ; Steam Turbine - BHEL				
5	Rated Steam Parameters		High Pressure - 134 KSC , 540 Deg C , 289.6 TPH Medium Pressure - 34.6 KSC, 330 Deg C, 35.6 TPH Low Pressure- 4.4 KSC, 230 Deg C, 36.7 TPH				
6	Average site ambient conditions		Ambient Temperature - 27 Deg C , Relative Humidity- 77%				
7	Any other Site specific feature		Site Elevation - 27 M above sea level				
8	<b>Fuels :</b>						
8.1	Main/Primary Fuel		Natural Gas				
8.1.1	Annual Allocation/ Requirement	MMSCMD	2.65 X 365 = 967.25 MMSCM/ 3.17994 x 365 = 1160.678 MMSCM				
8.1.2	Sources of supply		ONGC Agartala Dome				
8.1.3	Transportation Distance of the station from the Sources of supply	KM	52 KM				
8.1.4	Mode of Transport		Pipeline				
8.2	<b>Alternate Fuel :</b>		No alternate fuel has been envisaged for the project				
8.2.1	Annual Allocation/ Requirement	Million Cubic meter or MT or Kilo Litre	Not Applicable				
8.2.2	Sources of supply		Not Applicable				
8.2.3	Transportation Distance of the station from the Sources of supply	KM	Not Applicable				
8.2.4	Mode of Transport		Not Applicable				
8.2.5	Maximum Station capability to stock secondary fuels	KL	Not Applicable				
9	<b>Cost of Spares :</b>						
9.1	Cost of Spares capitalized in the books	(Rs. Lakhs)					
9.2	Cost of spares included in capital cost for the purpose of tariff	(Rs. Lakhs)					
10	<b>Generation :</b>		<b>2017-18</b>	<b>2018-19</b>	<b>2019-20</b>	<b>2020-21</b>	<b>2021-22</b>
10.1	Actual Gross Generation at generator terminals	MU	4053.1429	4710.8419	3885.0091	5090.2344	4124.611423
10.1.1	<b>Total</b>	MU					
10.1.2	On Gas	MU	4053.1429	4710.8419	3885.0091	5090.2344	4124.611423
10.1.3	On Naphtha or any other liquid fuel	MU	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable
10.2	-Actual Net Generation Ex-bus	MU	3870.4333	4515.9548	3734.8015	4893.7211	3953.203526
10.3	-Scheduled Generation Ex-bus	MU	3857.4271	4500.8	3739.0439	4894.4881	3950.884602
11	Average Declared Capacity (DC)	MW	449.08527	523.55	440.25	572.29	456
12	Actual Auxiliary Energy Consumption excluding colony consumption & agency power	MU	184.9668	194.88711	150.2076	197.03203	173.3484191

13	Actual Energy supplied to Colony from the station and Agency Power		MU	NIL	NIL	NIL	NIL	NIL
14	<b>Main/Primary Fuel :</b>							
14.1	<b>Consumption</b>		MMSCM	803.88542	913.75048	740.30244	973.94574	805.540498
14.1.1	Natural Gas	APM Gas	SCM	803.88542	913.75048	740.30244	973.94574	805.540498
		Non-APM Gas	MMSCM					
14.1.2	RLNG		SCM	NA	NA	NA	NA	NA
14.1.3	Liquid Fuel		KL	NA	NA	NA	NA	NA
14.2	<b>Weighted Gross Calorific Value (GCV)</b>							
14.2.1	Natural Gas (as received)		kCal/SCM	9241.6	9231.24	9221.01	9217.56	9224.03
14.2.2	RLNG (as received)		kCal/SCM	NA	NA	NA	NA	NA
14.2.3	Liquid fuel (as received)		kCal/Lt.	NA	NA	NA	NA	NA
14.3	<b>Weighted Average Landed Price</b>							
14.3.1	APM Gas		Rs. /1000 SCM	NA	NA	NA	NA	NA
14.3.2	Non-APM Gas		Rs. /1000 SCM	6.85	7.2	8.5	8.91	9.51
14.3.3	RLNG		Rs. /1000 SCM	NA	NA	NA	NA	NA
14.3.4	Liquid Fuel		Rs./KL	NA	NA	NA	NA	NA
14.4	<b>Percentage of Declared Capacity</b>							
14.4.1	APM Gas		%	NA	NA	NA	NA	NA
14.4.2	Non-APM Gas		%	100%	100%	100%	100%	100%
14.4.3	RLNG		%	NA	NA	NA	NA	NA
14.4.4	Liquid Fuel		%	NA	NA	NA	NA	NA
14.5	<b>Actual Average stock maintained for liquid fuel</b>		(KL)	NA	NA	NA	NA	NA
15	<b>Alternate Fuel : RLNG/Liquid</b>			NA	NA	NA	NA	NA
15.1	Consumption		KL/SCM	NA	NA	NA	NA	NA
	Weighted Average Gross Calorific		(kCal/Lt. or SCM)	NA	NA	NA	NA	NA
	Weighted Average Landed Price		(Rs per KL/SCM)	NA	NA	NA	NA	NA
15.3	Actual Average stock		KL	NA	NA	NA	NA	NA
16	<b>Weighted average duration</b>							
16.1	Planned Outages		(Days)	39.3	16	28	25	129
16.2	Forced Outages		(Days)	20.25	21.6	203	22	7.5
16.3	Number of tripping		Nos.	26	13	8	9	14
16.4	Number of start-ups		Nos.					
16.4.1	Cold Start-up		Nos.	4	3	6	5	2
16.4.2	Warm Start-up		Nos.	6	7	6	9	4
16.4.3	Hot start-up		Nos.	20	13	14	8	17
17	Cost of spares consumed		Rs. Lakhs					
18	Average stock of spares		Rs. Lakhs					
19.	NOx and other particulate matter							
19.1	Design value		mg/Nm <sup>3</sup>	25	25	25	25	25
19.2	Actual emission		mg/Nm <sup>3</sup>	14.86	17.945	22.425	20.85	18.415
20	Number of employees deployed in							
20.1	- Executive		Nos.	38	37	37	36	37
20.2	- Non Executive		Nos.	8	8	8	8	7
20.3	Corporate Office		Nos.	29	29	29	28	27
21	Man-MW ratio		Man/MW	0.103	0.102	0.102	0.099	0.098

Notes:

1. List of beneficiaries/customers along with allocation by Gol including (allocation of unallocated share) / capacity as contracted shall also be furnished separately.

2. In case of two or more alternate fuels, information should be furnished for each of the alternate fuel. Gross generation on generator terminal for different fuel may be based on estimates.
3. In case of two or more stages or two or more unit sizes, information should be furnished separately to the extent possible.
4. A brief write-up on the methodology to arrive at the performance & operation parameters should also be furnished.
5. Any relevant point or a specific fact having bearing on above performance or operating parameters may also be highlighted or brought to the notice of the Commission.
6. If RLNG , Non APM gas or Liquid fuel is alternate fuel then details should be given under head Alternate fuel.
7. The declared capacity for peak and off peak period should be given separately for high and low demand season as per respective RLDC.

**Pro-forma for furnishing Actual annual performance/operational data for the Hydro Electric generating stations for the 5-year period from 2017-18 to 2021-22**

	<b>Particulars</b>	<b>Units</b>	<b>2017-18</b>	<b>2018-19</b>	<b>2019-20</b>	<b>2020-21</b>	<b>2021-22</b>
1	Name of Company						
2	Name of Station						
3	Installed Capacity and Configuration	(MW)					
3.1	Date of Commercial Operation - Unit Wise						
3.2	Effective COD						
4	Station Location	Under ground or Surface					
	Stage						
5	Type of Excitation System						
6	Live Storage Capacity	(Million Cubic)					
7	Rated Head	Metres					
8	Head at Full Reservoir Level (FRL)	Metres					
9	Head at Minimum Draw down Level (MDDL)	Metres					
10	MW Capability at FRL	MW					
11	MW Capability at MDDL	MW					
12	<b>Cost of spares :</b>						
12.1	Cost of spares capitalized in books of accounts	(Rs. Lakhs)					
12.2	Cost of spares included in the capital cost for the purpose of tariff	(Rs. Lakhs)					
	<b>Period</b>						
13	<b>Generation :</b>						
13.1	Actual Gross Generation at Generator Terminals	(MU)					
13.2	Actual Net Generation Ex-bus including free power	(MU)					
13.3	Scheduled generation Ex-bus including free power	(MU)					
14	Actual Auxiliary Energy Consumption excluding colony consumption	(MU)					
15	Actual Energy supplied to Colony from the station	(MU)					
16	Average Declared Capacity (DC) during the year	(MW)					
	Actual Declared Capacity						
	Deemed Declared Capacity						
	Actual energy supplied to beneficiaries						
	Actual energy supplied in DSM						
	Actual energy supplied in exchange						
17	<b>Weighted Average duration of outages ( Unit-wise details)</b>						
17.1	Scheduled outages	(Days)					
17.2	Forced outages	(Days)					
	Within the control of generator						
	Beyond the control of generator						
	Shortfall in energy claimed / allowed						
18	Cost of spares actually consumed	(Rs. Lakhs)					
19	Average stock of spares	(Rs. Lakhs)					



**Month wise Design Energy (Existing)**

**Annexure-III contd. SH 2/3**

Month	Period	Design Energy as approved by CEA (MU)	Month	Period	Design Energy as approved by CEA (MU)
April	1-10		October	1-10	
	11-20			11-20	
	21-30			21-31	
May	1-10		November	1-10	
	11-20			11-20	
	21-31			21-30	
June	1-10		December	1-10	
	11-20			11-20	
	21-30			21-31	
July	1-10		January	1-10	
	11-20			11-20	
	21-31			21-31	
August	1-10		February	1-10	
	11-20			11-20	
	21-31			21-28	
September	1-10		March	1-10	
	11-20			11-20	
	21-30			21-31	
			Total		

Storage Hydro plants shall also furnish actual monthly average peaking generation in MW achieved during the period 2017-18 to 2021-22 against the monthly average peaking capability approved by CEA as per following format:

Month	Expected Avg. of daily 3-hour peaking capacity as approved by CEA	Actual monthly average of daily 3-hour peaking (MW) for the period 2017-18 to 2021-22
April		
May		
June		
July		
August		
September		
October		
November		
December		
January		
February		
March		

- 1 List of beneficiaries/customers along with allocation by GoI including (allocation of unallocated share) / capacity as contracted should also be furnished separately for each generating station.
- 2 Declared Capacity should be as per Regulation CERC Tariff Regulations including month wise information may be furnished.
- 3 Any relevant point or a specific fact having bearing on performance or operating parameters may also be highlighted or brought to the notice of the Commission.

**Month wise Design Energy (Post R&M)**

Month	Period	Design Energy as approved by CEA (MU)	Month	Period	Design Energy as approved by CEA (MU)
April	1-10		October	1-10	
	11-20			11-20	
	21-30			21-31	
May	1-10		November	1-10	
	11-20			11-20	
	21-31			21-30	
June	1-10		December	1-10	
	11-20			11-20	
	21-30			21-31	
July	1-10		January	1-10	
	11-20			11-20	
	21-31			21-31	
August	1-10		February	1-10	
	11-20			11-20	
	21-31			21-28	
September	1-10		March	1-10	
	11-20			11-20	
	21-30			21-31	
			Total		

**PLANT AVAILABILITY/SCHEDULED PLANT LOAD FACTOR ACHIEVED**

Generating company: ONGC Tripura Power Company Limited

Name of Generating station: Palatana Project

Installed Capacity (MW) : 726.6 MW

Normative Annual Plant Availability Factor (%) approved by Commission : 85%

Plant Availability Factor Achieved (%)						
Month	2017-18	2018-19	2019-20	2020-21	2021-22	Reasons for shortfall in PAF achieved vis-a-vis NAPAF
April	67.9%	68.2%	83.9%	83.9%	17.8%	Less gas supply , planned & forced outages
May	71.4%	68.5%	89.6%	86.7%	46.3%	Less gas supply , planned & forced outages
June	64.6%	63.9%	85.4%	80.5%	47.6%	Less gas supply , planned & forced outages
July	69.2%	78.3%	86.8%	83.3%	57.2%	Less gas supply , planned & forced outages
August	38.9%	71.5%	68.2%	88.0%	79.0%	Less gas supply , planned & forced outages
September	52.2%	61.0%	68.8%	88.0%	80.6%	Less gas supply , planned & forced outages
October	69.6%	77.6%	56.3%	83.1%	77.2%	Less gas supply , planned & forced outages
November	68.1%	82.1%	49.7%	76.6%	72.3%	Less gas supply , planned & forced outages
December	65.0%	79.0%	48.1%	75.4%	74.9%	Less gas supply , planned & forced outages
January	69.6%	80.6%	50.9%	85.8%	75.3%	Less gas supply , planned & forced outages
February	65.7%	78.5%	31.6%	84.2%	69.8%	Less gas supply , planned & forced outages
March	66.6%	86.4%	31.7%	62.3%	80.0%	Less gas supply , planned & forced outages
Annual	64.0%	74.7%	62.7%	81.5%	64.9%	
Plant Load Factor Achieved (%)						
Month	2017-18	2018-19	2019-20	2020-21	2021-22	Reasons for shortfall in PLF achieved vis-a-vis Target PLF
April	65.1%	67.8%	77.8%	79.4%	17.3%	Less gas supply , planned & forced outages
May	69.2%	67.5%	85.4%	82.2%	44.2%	Less gas supply , planned & forced outages
June	61.6%	62.4%	83.7%	77.0%	46.5%	Less gas supply , planned & forced outages
July	67.2%	75.2%	83.7%	80.7%	55.7%	Less gas supply , planned & forced outages
August	38.0%	68.7%	65.5%	85.7%	78.8%	Less gas supply , planned & forced outages
September	50.5%	59.8%	64.9%	85.8%	80.3%	Less gas supply , planned & forced outages
October	67.9%	76.1%	55.4%	82.2%	76.9%	Less gas supply , planned & forced outages
November	68.2%	81.6%	48.6%	76.1%	71.5%	Less gas supply , planned & forced outages
December	64.1%	78.8%	47.7%	75.1%	74.4%	Less gas supply , planned & forced outages
January	69.1%	79.2%	50.7%	84.5%	74.4%	Less gas supply , planned & forced outages
February	66.2%	77.3%	31.1%	83.8%	69.5%	Less gas supply , planned & forced outages
March	66.4%	84.8%	31.6%	62.1%	79.9%	Less gas supply , planned & forced outages
Annual	62.8%	73.3%	60.6%	79.5%	64.2%	

## Annexure-VA

**Pro-forma for furnishing Actual annual performance/operational expenses for the Transmission Systems for the 5-year period from 2017-18 to 2021-22**

<b>Table-1- Region wise information (average for the year, but otherwise total for the region) for AC system</b>							
<b>Sl. No.</b>	<b>Particulars</b>	<b>Units</b>	<b>2017-18</b>	<b>2018-19</b>	<b>2019-20</b>	<b>2020-21</b>	<b>2021-22</b>
1.	Number of A.C.substation in operation (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV (nomenclature are as per the highest available voltage level)	(No.)					
2.	Transformation capacity of A.C. substation in operation (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV (nomenclature are as per the highest available voltage level)	(No.)					
3.	Number of bays in each A.C. substation in operation (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV (nomenclature are as per the highest available voltage level)	(No.)					

4.	Ckt-km of A.C. lines in operation (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV (nomenclature are as per the highest available voltage level)	(No.)					
5.	Total number of employees* engaged in O&M of sub-station (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV (nomenclature are as per the highest available voltage level)	(No. & cost)					
6.	Total number of employees* engaged in O&M of Transmission lines (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV (nomenclature are as per the highest available voltage level)	(No. & cost)					
7.	Auxiliary power consumption (excluding colony power) (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV (nomenclature are as per the highest available voltage level)	(MU)					

8.	Colony power consumption (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV (nomenclature are as per the highest available voltage level)	(MU)					
9.	Spare ICTs/Reactors 1) 765KV 2) 400 KV 3) 220 KV 4) 132 KV (nomenclature are as per the highest available voltage level)	(No. & cost)					
10.	Spare Smoothing Reactors 1) 765KV 2) 400 KV 3) 220 KV 4) 132 KV (nomenclature are as per the highest available voltage level)	(No. & cost)					
11.	ICTs 1) 765KV 2) 400 KV 3) 220 KV 4) 132 KV (nomenclature are as per the highest available voltage level)	(No. & cost)					



15.	Cost of Initial spares (for S/S) a) Capitalized (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV b) In Stock: (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV c) Cost of initial spares consumed in sub- station (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV	(Rs in lakh)					
16.	Cost of O&M spares Consumed (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV (nomenclature are as per the highest available voltage level)	(Rs in lakh)					



17.	Cost of Initial spares (for Lines) a) Capitalized (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV b) In Stock (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV c ) Cost of initial spares consumed (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV	(Rs in lakh)					
18.	Cost of O&M spares Consumed for lines (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV (nomenclature are as per the highest available voltage level)	(Rs in lakh)					

**Table-2- Station wise information (average for the year) for HVDC systems**

Sl. No.	Particulars	Units	2017-18	2018-19	2019-20	2020-21	2021-22
1	Total number of employees * engaged in sub-station O&M	(No. & cost)					
2	Total number of employees * engaged in O&M of Transmission Lines	(No. & cost)					
3	Auxiliary power consumption (excluding colony power)	(MU)					
4	Colony power consumption	(MU)					
5	Outage duration	Pole-days					
6	Load curtailment	MW – days					
7	Cost of initial spares a) Capitalized b) In Stock c) Consumed	(Rs. in lakh)					
8	Cost of O&M spares consumed	(Rs. in lakh)					

**Note:** \*Executive & non-executive/ contract labour

**Pro-forma for furnishing Actual annual performance/operational data for the communication system for the 5-year period  
from 2017-18 to 2021-22**

<b>Table- 3 Region wise information (average for the year, but otherwise total for the region) for Communication system</b>							
Sl. No.	Particulars	Units	2017-18	2018-19	2019-20	2020-21	2021-22
1.	Number of Wideband Communication Nodes in operation	(No.)					
2.	Average length of OPGW links in operation	(in Kms.)					
3.	Number of Remote Terminal Units(RTUs)	(No.)					
4.	Number of PLCC links	(No.)					
5.	Number of OPGW links	(No.)					
6.	Number of Auxiliary Power Supply(DC) Nodes	(No.)					
7.	Number of employees engaged in O&M of RTU and Communication System 1) Executive 2) Non executive 3) outsourced	(No.)					
8.	Average outage duration for a) Wideband Communication Links b) RTUs c) PLCC d) Auxiliary Power Supply System	(hours/year)					
9.	Cost of Initial spares a) Capitalized b) In Stock c) Consumed	( Rs.in lakh)					

10.	Cost of O&M spares Consumed	( Rs.in lakh)					
11.	Number of PMU installed in the region	(No.)					
12.	O & M expenses of PMU incurred in the region	( Rs.in lakh)					

**(Note: separate note on utilization of PMU is to be given along with benefit availed during the year)**



**Annexure VI(A)**

**Details of Operation & maintenance expenses of Transmission O & M service (To be filled for each of the transmission region)**

**Name of the Company:**

**Name of the Transmission System Region**

(Rs. In Lakh)

Sl.No.	ITEM	2017-18	2018-19	2019-20	2020-21	2021-22
1	2	3	4	5	6	7
(A)	Breakup of O&M expenses :					
1	Consumption of Stores and Spares					
2	Repair and Maintenance					
3	Insurance					
4	Security (Normal)					
4.1	Additional Security if any on the advise of Govt. Agency/ Statutory Authority					
5	Water Charges					
6	Administrative Expenses :					
6.1	- Rent					
6.2	- Electricity Charges					
6.3	- Traveling and conveyance					
6.4	- Communication expenses					
6.5	- Advertising					
6.6	- Foundation laying and inauguration					
6.7	- Donations					
6.8	- Entertainment					
6.9	-Filing Fees					
	Sub-Total (Administrative Expenses)					
7	Employee Cost					
7.1	-Salaries, wages and allowances					
7.1.1	Pension					
7.1.2	Gratuity					
7.1.3	Provident Fund					
7.1.4	Leave Encashment					
7.2	-Staff welfare expenses					
7.2.1	Medical Expenses - Superannuated Employees					
7.2.2	Medical Expenses - Regular Employees & Others					
7.2.3	Uniform/Livries & safety equipment					
7.2.4	Canteen expenses					
7.2.5	Other staff welfare expenses					
7.2.6	Pay Arrears Paid Pertaining to period prior to 2017-18					

	Any other pay arrears - CISF, KVS					
	Sub-Total - Staff Welfare Expenses					
7.3	-Productivity linked incentive					
7.4	- Expenditure on VRS					
7.5	-Ex-gratia					
7.6	-Performance related pay (PRP)					
	Sub-Total (Employee Cost)					
8	Loss of store					
9	Provisions					
10	Prior Period Adjustment , if any					
11	Corporate office expenses allocation					
12	- Others (Specify items)					
12.1	Rates & Taxes					
12.2	Water cess					
12.3	Training & recruitment expenses					
12.4	Tender Expenses					
12.5	Guest house expenses					
12.6	Education expenses					
12.7	Community Development Expenses					
12.8	Ash utilisation expenses (Excluding Ash transportation expenses)					
12.9	Books & Periodicals					
12.10	Professional Charges					
12.11	Legal expenses					
12.12	EDP Hire & other charges					
12.13	Printing & Stationery					
12.14	Misc Expenses					
	Sub-Total (Others)					
13	Total (1 to 12)					
14	Revenue/ Recoveries, if any					
15	Net Expenses					
16	Capital spares consumed <b>not included in (A) (1) above and not claimed /allowed by Commission</b> for capitalisation					
17	Total O&M Cost					
Note	I. <b>The details of Corporate Expenses and the methodology of allocation of corporate expenses</b> to various functional activities and allocation of Corporate expenses pertaining to power generation/transmission system to each operating stations/ transmission region/system and stations/transmission region/system under construction should be clearly specified in ANNEXURE-VIII as provided here separately.					

	II. An annual increase in O&M expenses under a given head in excess of 10% percent should be explained.
	III. The data should be based on audited balance sheets,duly reconciled and certified.
	IV. Employee cost should be excluding arrears paid for pay hike/prior period adjustment /payment
	IV. Details of arrears, if any, pertaining to period prior to the year 2017-18 should be mentioned separately.
	V. No. of employees opting for VRS during each year should be indicated.
	VI. Details of abnormal expenses, if any, shall be furnished separately.
	VII Break-up of staff welfare expenses should be furnished
	VIII Details of Consumptive Water requirement , contracted quantum and actual water consumed with source , rate etc. should be furnished year-wise for Thermal Power Stations
	IX. Details of capital spares consumed each year which were not claimed/allowed in the tariff should be furnished giving item wise unit price and quantity consumed.
	X. Salaries and staff welfare expenses shall be provided into different heads such as pension, gratuity, provident fund, leave encashment. Also provides provision for revision in wage allowance.



## Annexure VI- (B-1)

**Details of Operation & Maintenance Expenses of Transmission O&M service (To be filled for each of the Transmission Region)**

<b>Name of Transmission Company:</b>	
<b>Name of Transmission Region:</b>	

(Rs. In Lakhs)

Sr.No.	ITEM	2017-18	2018-19	2019-20	2020-21	2021-22
1	2	3	4	5	6	7
<b>1.0</b>	<b>Repairs and Maintenance Expenses :</b>					
1)	Repairs of Plant & Machinery					
2)	Consumption of Stores (not capitalized)					
3)	Consumption of Spares (not capitalized )					
4)	Patrolling expenses					
5)	Power Charges (electricity consumed for repairing activity)					
6)	Expenses of Diesel Generating sets					
7)	Provisions					
8)	Prior Period Adjustment , if any					
9)	Other expenses, if any (please provide details)					
	<b>Sub-total (R&amp;M Expenses)</b>					
<b>2.0</b>	<b>Administrative &amp; General Expenses:</b>					
1)	Insurance					
2)	Security (General other than special)					
3)	Rent					
4)	Electricity Charges					
5)	Traveling and conveyance					
6)	Communication expenses					
7)	Advertisement and publicity					
8)	Foundation laying and inauguration					
9)	Books Periodicals and Journals					
10)	Research expenses					
11)	Cost Audit Fees					
12)	Horticulture Expenses					
13)	Bandwidth charges dark fibre lease charges (Telecom) etc					
14)	Donations expenses					
15)	Entertainment expenses					
16)	Filing Fees					
17)	Legal Expenses					
18)	Consultancy Expenses					
19)	Professional charges (not covered under employee expenses)					

20)	Printing and Stationary					
21)	Hiring of Vehicle (excluding construction & Corporate exp)					
22)	Training and Recruitment expenses					
23)	Rates and taxes					
24)	Rebate to Customers					
25)	Self Insurance Reserve					
26)	Provisions (Provide details)					
27)	Prior Period Adjustment , if any					
28)	Any other A&G expenses (Provide details)					
	<b>Sub-total(A&amp;G Expenses)</b>					
<b>3.0</b>	<b>Employee Expenses</b>					
1)	Salaries, wages and allowances					
2)	Staff welfare expenses					
	a) Contribution to Provident and other funds					
	b) Gratuity					
	c) Pension					
	d) Employee Medical Expenses					
	e) Liveries and Uniforms					
	f) Safety & Appliances expenses					
	g) Others					
3)	Productivity linked incentive					
4)	Expenditure on VRS					
5)	Ex-gratia					
6)	Performance related pay (PRP)					
7)	Any other expenses					
8)	Provisions (furnish details separately)					
9)	Prior Period Adjustment , if any (furnish details separately)					
10)	VII Pay Arrears Paid Pertaining to period prior to 2017-18					
	<b>Sub-total( Employee Expenses)</b>					
4.0	Additional /Specific Security it any on the advise of Govt. Agency/ Statutory Authority/ any other reasons					
5.0	Loss of store/Disposal/Write off					
6.0	Provisions (other than above)					
7.0	Prior Period Adjustment , if any (not covered above)					
8.0	Corporate office expenses allocation					
	(i) Transmission O&M Service					
	(ii) Projects under construction					
	(iii) ULDC –Communication					
	(iv) Consultancy services, if any					

	(v) Other business (Telecom)					
	(vi) Other business (if any)					
9.0	Corporate Social Responsibility expenses					
10.0	- Others (Specify items not included above)					
	<b>Sub Total (1 to 10)</b>					
11	Other Income, Revenue and Recoveries, if any					
a)	Short term open access (other than transmission service					
b)	System & Market operation charges					
c)	Interest on differential tariff recovered					
d)	Consultancy Services					
e)	Interest against Loans and advances					
f)	Interest from advanced to contractors/suppliers					
g)	Income from lease of assets					
h)	Disposal of scrap/stores (not covered under capitalized assets)					
i)	Interest on Government securities					
j)	Miscellaneous income from operations					
k)	Revenue/ Recoveries, if any					
12	Net Expenses					
13	Capital spares consumed <b>not included in (A) (1) above and not claimed /allowed by Commission</b> for capitalization					
13A	Expenses against Capital expenditure incurred for Operation and Maintenance of Transmission System (not included in Capital Cost/Repair & Maintenance expenditure indicated 1.0(1) above)					
14	Total Expenses (12) + (13A)					

Notes:						
	I. The details of Corporate Expenses and the methodology of allocation of corporate expenses to various functional activities and allocation of Corporate expenses pertaining to power generation/ transmission system to each operating stations/ transmission region/system and stations/ transmission region/system under construction should be clearly specified in ANNEXURE-VIII as provided here separately.					
	II. An annual increase in O&M expenses under a given head in excess of 10% percent should be explained.					
	III. The data should be based on audited balance sheets, duly reconciled and certified.					
	IV. Employee cost should be excluding arrears paid for pay hike/prior period adjustment /payment					
	IV. Details of arrears, if any, pertaining to period prior to the year 2017-18 should be mentioned separately.					
	V. No. of employees opting for VRS during each year should be indicated.					
	VI. Details of abnormal expenses, if any, shall be furnished separately.					
	VII Break-up of staff welfare expenses should be furnished					
	VIII Details of Consumptive Water requirement , contracted quantum and actual water consumed with source , rate etc. Should be furnished year-wise					
	IX. Details of capital spares consumed each year which were not claimed/allowed in the tariff should be furnished giving item wise unit price and quantity consumed.					

Break Up of other A & G Expenses (Indicated at 2 (28) above)

**DETAILS OF OPERATION AND MAINTENANCE EXPENSES OF COMMUNICATION SYSTEM (OTHER THAN TELECOM OR OTHER BUSINESS)**

<b>Name of Transmission Company:</b>	
<b>Name of Transmission Region:</b>	

		(Rs. In Lakhs)				
Sr.No.	ITEM	2017-18	2018-19	2019-20	2020-21	2021-22
		3	4	5	6	7
<b>1.0</b>	<b>Repairs and Maintenance Expenses :</b>					
1)	Repairs of Plant & Machinery					
2)	Consumption of Stores (not capitalized)					
3)	Consumption of Spares (not capitalized )					
4)	Patrolling expenses					
5)	Power Charges (electricity consumed for repairing activity)					
6)	Expenses of Diesel Generating sets					
6)	Provisions					
7)	Prior Period Adjustment , if any					
8)	Other expenses, if any (please provide details)					
	<b>Sub-total( R&amp;M Expenses)</b>					
<b>2.0</b>	<b>Administrative &amp; General Expenses:</b>					
1)	Insurance					
2)	Security (General other than special)					
3)	Rent					
4)	Electricity Charges					
5)	Traveling and conveyance					
6)	Communication expenses					
7)	Advertisement and publicity					
8)	Foundation laying and inauguration					
9)	Books Periodicals and Journals					
10)	Research expenses					
11)	Cost Audit Fees					
12)	Horticulture Expenses					
13)	Bandwidth charges dark fibre lease charges (Telecom) etc					
14)	Donations expenses					
15)	Entertainment expenses					
16)	Filing Fees					
17)	Legal Expenses					
18)	Consultancy Expenses					
19)	Professional charges (not covered under employee expenses)					

20)	Printing and Stationary					
21)	Hiring of Vehicle (excluding construction & Corporate exp)					
22)	Training and Recruitment expenses					
23)	Rates and taxes					
24)	Rebate to Customers					
25)	Self Insurance Reserve					
26)	Provisions (Provide details)					
27)	Prior Period Adjustment , if any					
28)	Any other A&G expenses (Provide details)					
	<b>Sub-total(A&amp;G Expenses)</b>					
<b>3.0</b>	<b>Employee Expenses</b>					
1)	Salaries, wages and allowances					
2)	Staff welfare expenses					
	a) Contribution to Provident and other funds					
	b) Gratuity					
	c) Pension					
	d) Employee Medical Expenses					
	e) Liveries and Uniforms					
	f) Safety & Appliances expenses					
	g) Others					
3)	Productivity linked incentive					
4)	Expenditure on VRS					
5)	Ex-gratia					
6)	Performance related pay (PRP)					
7)	Any other expenses					
8)	Provisions (furnish details separately)					
9)	Prior Period Adjustment , if any (furnish details separately)					
10)	VII Pay Arrears Paid Pertaining to period prior to 2017-18					
	<b>Sub-Total( Employee Expenses)</b>					
<b>4.0</b>	Additional /Specific Security it any on the advise of Govt. Agency/ Statutory Authority/ any other reasons					
<b>5.0</b>	Loss of store/Disposal/Write off					
<b>6.0</b>	Provisions (other than above)					
<b>7.0</b>	Prior Period Adjustment , if any (not covered above)					
<b>8.0</b>	Corporate office expenses allocation					
	(i) Transmission O&M Service					
	(ii) Projects under construction					
	(iii) ULDC –Communication					
	(iv) Consultancy services, if any					

	(v) Other business (Telecom)					
	(vi) Other business (if any)					
<b>9.0</b>	Corporate Social Responsibility expenses					
<b>10.0</b>	- Others (Specify items not included above)					
	<b>Sub Total (1 to 10)</b>					
<b>11</b>	Other Income, Revenue and Recoveries, if any					
a)	Short term open access (other than transmission service charges)					
b)	System & Market operation charges					
c)	Interest on differential tariff recovered					
d)	Consultancy Services					
e)	Interest against Loans and advances					
f)	Interest from advanced to contractors/suppliers					
g)	Income from lease of assets					
h)	Disposal of scrap/stores (not covered under capitalized assets)					
i)	Interest on Government securities					
j)	Miscellaneous income from operations					
k)	Revenue/ Recoveries, if any					
<b>12</b>	Net Expenses					
<b>13</b>	Capital spares consumed <b>not included in (A) (1) above and not claimed /allowed by Commission</b> for capitalization					

<b>Notes:</b>						
	I. The details of Corporate Expenses and the methodology of allocation of corporate expenses to various functional activities and allocation of Corporate expenses pertaining to power generation/transmission system to each operating stations/transmission region/system and stations/transmission region/system under construction should be clearly specified in ANNEXURE-VIII as provided here separately.					
	II. An annual increase in O&M expenses under a given head in excess of 10% percent should be explained.					
	III. The data should be based on audited balance sheets, duly reconciled and certified.					
	IV. Employee cost should be excluding arrears paid for pay hike/prior period adjustment /payment					
	IV. Details of arrears, if any, pertaining to period prior to the year 2017-18 should be mentioned separately.					
	V. No. of employees opting for VRS during each year should be indicated.					
	VI. Details of abnormal expenses, if any, shall be furnished separately.					
	VII Break-up of staff welfare expenses should be furnished					
	VIII Details of Consumptive Water requirement , contracted quantum and actual water consumed with source, rate etc. should be furnished year-wise for Thermal Power Stations					
	IX. Details of capital spares consumed each year which were not claimed/allowed in the tariff should be furnished giving item wise unit price and quantity consumed.					

**Break up of other A&G Expenses (indicated at 2(28) above)**

**DETAILS OF OPERATION AND MAINTENANCE EXPENSES OF COMMUNICATION SYSTEM (OTHER THAN TRANSMISSION O&M, TELECOM OR COMMUNICATION AND ANY OTHER BUSINESS)**

<b>Name of Transmission Company:</b>	
<b>Name of Transmission Region:</b>	

(Rs. In Lakhs)

Sr.No.	ITEM	2017-18	2018-19	2019-20	2020-21	2021-22
1	2	3	4	5	6	7
<b>1.0</b>	<b>Repairs and Maintenance Expenses :</b>					
1)	Repairs of Plant & Machinery					
2)	Consumption of Stores (not capitalized)					
3)	Consumption of Spares (not capitalized )					
4)	Patrolling expenses					
5)	Power Charges (electricity consumed for repairing activity)					
6)	Expenses of Diesel Generating sets					
6)	Provisions					
7)	Prior Period Adjustment , if any					
8)	Other expenses, if any (please provide details)					
	<b>Sub-total (R&amp;M Expenses)</b>					
<b>2.0</b>	<b>Administrative &amp; General Expenses:</b>					
1)	Insurance					
2)	Security (General other than special)					
3)	Rent					
4)	Electricity Charges					
5)	Traveling and conveyance					
6)	Communication expenses					
7)	Advertisement and publicity					
8)	Foundation laying and inauguration					
9)	Books Periodicals and Journals					
10)	Research expenses					
11)	Cost Audit Fees					
12)	Horticulture Expenses					
13)	Bandwidth charges dark fibre lease charges (Telecom) etc					
14)	Donations expenses					
15)	Entertainment expenses					
16)	Filing Fees					
17)	Legal Expenses					



18)	Consultancy Expenses					
19)	Professional charges (not covered under employee expenses)					
20)	Printing and Stationary					
21)	Hiring of Vehicle (excluding construction & Corporate exp)					
22)	Training and Recruitment expenses					
23)	Rates and taxes					
24)	Rebate to Customers					
25)	Self Insurance Reserve					
26)	Provisions (Provide details)					
27)	Prior Period Adjustment , if any					
28)	Any other A&G expenses (Provide details)					
	<b>Sub-total(A&amp;G Expenses)</b>					
<b>3.0</b>	<b>Employee Expenses</b>					
1)	Salaries, wages and allowances					
2)	Staff welfare expenses					
	a) Contribution to Provident and other funds					
	b) Gratuity					
	c) Pension					
	d) Employee Medical Expenses					
	e) Liveries and Uniforms					
	f) Safety & Appliances expenses					
	g) Others					
3)	Productivity linked incentive					
4)	Expenditure on VRS					
5)	Ex-gratia					
6)	Performance related pay (PRP)					
7)	Any other expenses					
8)	Provisions (furnish details separately)					
9)	Prior Period Adjustment , if any (furnish details separately)					
10)	VII Pay Arrears Paid Pertaining to period prior to 2017-18					
	<b>Sub-total( EmployeeExpenses)</b>					
4.0	Additional /Specific Security it any on the advise of Govt. Agency/ Statutory Authority/ any other reasons					
5.0	Loss of store/Disposal/Write off					
6.0	Provisions (other than above)					
7.0	Prior Period Adjustment , if any (not covered above)					
8.0	Corporate office expenses allocation					
	(i) Transmission O&M Service					

	(ii) Projects under construction					
	(iii) ULDC –Communication					
	(iv) Consultancy services, if any					
	(v) Other business (Telecom)					
	(vi) Other business (if any)					
9.0	Corporate Social Responsibility expenses					
10.0	- Others (Specify items not included above)					
	<b>Sub Total (1 to 10)</b>					
11	Other Income, Revenue and Recoveries, if any					
a)	Short term open access (other than transmission service					
b)	System & Market operation charges					
c)	Interest on differential tariff recovered					
d)	Consultancy Services					
e)	Interest against Loans and advances					
f)	Interest from advanced to contractors/suppliers					
g)	Income from lease of assets					
h)	Disposal of scrap/stores (not covered under capitalized assets)					
i)	Interest on Government securities					
j)	Miscellaneous income from operations					
k)	Revenue/ Recoveries, if any					
12	Net Expenses					
13	Capital spares consumed <b>not included in (A) (1) above and not claimed /allowed by Commission</b> for capitalization					

<b>Notes:</b>						
	I. The details of Corporate Expenses and the methodology of allocation of corporate expenses to various functional activities and allocation of Corporate expenses pertaining to power					
	II. An annual increase in O&M expenses under a given head in excess of 10% percent should be explained.					
	III. The data should be based on audited balance sheets, duly reconciled and certified.					
	IV. Employee cost should be excluding arrears paid for pay hike/prior period adjustment /payment					
	IV. Details of arrears, if any, pertaining to period prior to the year 2017-18 should be mentioned separately.					
	V. No. of employees opting for VRS during each year should be indicated.					
	VI. Details of abnormal expenses, if any, shall be furnished separately.					
	VII Break-up of staff welfare expenses should be furnished					
	VIII Details of Consumptive Water requirement , contracted quantum and actual water consumed with source, rate etc. should be furnished year-wise for Thermal Power Stations					
	IX. Details of capital spares consumed each year which were not claimed/allowed in the tariff should be furnished giving item wise unit price and quantity consumed.					

**Break up of other A&G Expenses (indicated at 2.28 above)**

**Annexure-VI (C)****DETAILS OF WATER CHARGES****Name of the Company:**

ONGC Tripura Power Company Limited

**Name of the Power Station and Stage/Phase:**

Palatana Project

(Rs. In Lakhs)

Sl.No.	ITEM	2017-18	2018-19	2019-20	2020-21	2021-22
1	2	3	4	5	6	7
<b>(A)</b>	<b>Plant</b>					
1	Type of Plant	Gas Based Combined Cycle Power Plant				
2	Type of Cooling Tower	Induced Draft				
3	Type of Cooling Water System	Closed Type				
4	Any Special Features which may increase/reduce water consumption	No such Feature				
<b>(B)</b>	<b>Quantum of Water : ( Cubic Meter)</b>					
5	Contracted Quantum (m3/day)	125000	125000	125000	125000	125000
6	Allocation of Water (m3/day)	125000	125000	125000	125000	125000
7	Actual water Consumption	4776281	4868659	4032682	4676636	4310725
8.	Rate of Water Charges (paisa/Kilolitre)	10	10	10	10	10
9	Other charges/Fees , if paid as part of Water Charges (paisa/Kilolitre)	5	5	5	5	5
	Total water Charges Paid (in INR Lakh)	5.05208	5.15993	4.03268	4.67663	4.31072

Note:

Any abnormal increase in Water consumption &amp; water Charges on any year shall be explained separately

**DETAILS OF OPERATIONS AND MAINTENANCE EXPENSES**

**Name of the Company:**

**Name of the Power Station or Transmission Region:**

(Rs. In Lakhs)

Sl. No.	ITEM	2017-18	2018-19	2019-20	2020-21	2021-22
1	2	3	4	5	6	7
(A)	Details of Capital Spares in opening Stock					
1	...					
2	...					
3	...					
4	...					
	...					
(B)	Details of Capital Spares procured during the year					
1	...					
2	...					
3	...					
4	...					
	...					
(C)	Details of capital spares consumed during the year					
1	...					
2	...					
3	...					
4	...					
	...					
(D)	Details of capital spares closing at the end of the					
1	...					
2	...					
3	...					
4	...					

**Details of operation & Maintenance expenses (to be filled by each Hydro generating station)**

Name of Geeration Company:

Name of the hydro-electric station:

Rs. Lakh

(A)	Break up of O&M expenses	2017-18	2018-19	2019-20	2020-21	2021-22
1.	Consumption of stores & spares					
2.	Repair and Maintenance					
2.1	For Dam , Intake, WCS, De- silting chamber					
2.2	For Power House and all other works					
	<b>Sub-Total (Repair and Maintenance)</b>					
3.	Insurance					
4.	Security					
5.	<b>Administrative expenses</b>					
5.1	Rent					
5.2	Electricity charges					
5.3	Traveling & conveyance					
5.4	Telephone, Postage etc., Communication					
5.5	Advertisement					
5.6	Donations					
5.7	Entertainment					
	<b>Sub-total (Admn expenses)</b>					
6	<b>Employee cost</b>					
6.1	Salaries,wages & allowances					
6.2	Staff welfare expenses					
6.3	Productivity linked incentive					
6.4	Expenditure on VRS					
6.5	Ex-gratia					
6.6	Performance related pay (PRP)					
6.7	VII Pay Arrears Paid Pertaining to period prior to 2017-18					
	<b>Sub-total (Employee cost)</b>					
7.	Loss of stores					
8.	Provisions					
9.	Allocation of Corporate office expenses					
10	Other expenses (Specify items)					
11	Total (1 to 10)					
12	Revenue/Recoveries, if any					

13	Net expenses					
14	Capital spares consumed <b>not included in (A) (1) above and not claimed /allowed by Commission</b> for capitalisation					
15	Number of employees:					
15.1	Executives					
15.2	Non- Executives					
15.3	Corporate Office					
16	Man-MW ratio (Man/MW)					
16.1	Number of employees deployed in O&M					
16.2	Executives					
16.3	Non Executives					

Note:					
	Year-wise audited actual O&M expenses submitted for the period 2017-18 to 2021-22 should be clearly indicating the following				
	(i) Explanation / Justification for year to year variation of more than ( $\pm$ ) 10% in any head of O&M expenses				
	(ii) Details of expenditure under the head "Others".				
	(iii) Details of the amount indicated under the head "Revenues/Recoveries"				
	(iv) Details of arrears and prior period adjustments included in the data for the period 2017-18 to 2021-22, if any, pertaining to period prior to the year 2017-18 should be mentioned separately in the following format:				
Sl. No.	Year during the period 2017-22 in which arrear/ prior period adjustments have been made	Year to which this arrear and prior period adjustment pertains	Amount of arrear/ prior period adjustment (Rs. in lakh)		
	(v) Separately furnish the details of abnormal expenses, if any.				
	(vi) Future provisions pertaining to period beyond 2021-22 made in the employee cost or any other head during 2017-18 to 2021-22 towards wage revision/arrears or for any other reason shall be provided separately.				

## Annexure-VIII

## DETAILS OF O &amp; M EXPENSES (At Corporate Level/Regional Level)

Name of the Company: OTPC Palatana Project

(Rs. In Lacs)

Sl.No.	ITEM	Unit	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23
1	2		3	4	5	6	7	8
<b>(A)</b>	<b>Breakup of corporate expenses (Aggregate at Company level)</b>							
<b>1</b>	<b>- Employee expenses:</b>							
1.1	Salaries, Wages & Allowances						-	-
1.2	Other staff welfare expenses						-	-
	Provident Fund						-	-
	Gratuity						-	-
	Medical expenses on superannuated employees						-	-
	Medical expenses on regular employees & others						-	-
	Canteen expenses						-	-
1.3	-Productivity linked incentive						-	-
1.4	- Expenditure on VRS						-	-
1.5	-Ex-gratia						-	-
1.6	Performance Related Pay(PRP)						-	-
1.7	VII Pay Arrears Paid Pertaining to period prior to 2017-18						-	-
	Pension contribution for serving						-	-
	pension for retired						-	-
	<b>Sub - Total (Employee Expenses)</b>						-	-
<b>2</b>	<b>Administrative Expenses:</b>							
2.1	Repair & Maintenance		66.67	53.91	4.54	15.42	5.78	0.13
2.2	Training & recruitment expenses		44.09	25.91	61.88	44.08	50.92	57.86
2.3	Communication Expenses		10.68	10.34	9.59	10.06	9.94	13.96
2.4	Travelling & Conveyance		76.32	64.60	55.37	17.67	20.38	54.64
2.5	Rent		209.65	212.75	216.12	174.86	36.22	1.65
2.6	Others (Specify items)		-	-	-	-	-	-
	Advertising		4.54	2.45	6.56	1.97	12.49	8.17
	Books & Periodicals		1.35	0.77	1.20	0.59	0.85	0.91
	EDP Hire & other charges		216.23	158.13	182.98	297.75	343.18	351.37
	Education expenses		-	-	-	-	-	-
	Entertainment		0.16	0.12	0.35	0.24	1.04	0.17
	Fin Expenses-IndAS		-	-	-	-	-	-
	Guest house expenses		-	-	-	-	-	-
	Hiring of vehicle		9.07	11.93	2.72	-2.77	-3.37	3.38
	Insurance		-	1.30	3.08	4.73	4.86	2.13

	Legal Expenses		-	-	-	-	-	-
	Miscellaneous Expenses		192.82	83.69	122.12	140.60	192.35	262.94
	Community development Exp.		-	-	-	-	-	-
	Others.		-	-	-	-	-	-
	Payment to auditors		7.00	7.67	4.84	7.67	8.85	15.51
	Power Charges		-	-	-	-	-	-
	Printing & Stationery		5.13	5.79	5.15	3.12	2.98	3.84
	Professional Charges		55.68	73.30	109.88	109.22	100.32	90.51
	R&D EXPS		-	-	-	-	-	-
	Rates & Taxes		32.97	2.10	0.65	1.13	131.90	84.22
	Tender Expenses		-	3.03	7.59	-	-	0.31
	Trpt Veh running Exp.		-	-	-	-	-	-
	Water Charges		-	-	-	-	5.00	-
	Workshop & Conf. Exp.		-	-	-	-	-	-
	Filing fee		8.00	18.98	0.11	0.08	0.00	0.01
	CSR activities		-	2.30	-	-	-	-
	Bank charges		65.44	78.00	112.22	129.10	123.00	117.08
	Consumption of stores & spares		6.84	19.83	5.97	6.51	8.23	6.84
	Electricity charges		1.45	1.25	2.11	0.55	-	-
	Subscription to Trade and Other Association		0.22	0.77	-	-	0.79	3.11
	Administrative Expenses (Misc)		108.24	127.64	116.69	113.49	107.92	99.37
	<b>Sub - Total (Administrative Expenses)</b>		<b>1,122.54</b>	<b>966.56</b>	<b>1,031.72</b>	<b>1,076.06</b>	<b>1,163.64</b>	<b>1,178.09</b>
3	Security		-	-	-	-	-	-
	CISF		-	-	-	-	-	-
	Non CISF		-	-	-	-	-	-
4	Donations		-	-	-	-	-	-
5	Provisions		-	-	-	-	-	-
5A	Depreciation		-	-	-	-	-	-
	on account of Corporate/ Regional establishment		-	-	-	-	-	-
	On account of others ( specify)		-	-	-	-	-	-
5B	Prior period expenses		-	-	-	-	-	-
6	Others (specify items)		-	-	-	-	-	-
<b>7.0</b>	<b>Total (1 to 6)</b>		<b>1,122.54</b>	<b>966.56</b>	<b>1,031.72</b>	<b>1,076.06</b>	<b>1,163.64</b>	<b>1,178.09</b>
8	Less recoveries (if any)						-	-
<b>9.0</b>	<b>Net Corporate Expenses (Aggregate)</b>		<b>1,122.54</b>	<b>966.56</b>	<b>1,031.72</b>	<b>1,076.06</b>	<b>1,163.64</b>	<b>1,178.09</b>
(B)	Allocation of Corporate Expenses to							
<b>1.0</b>	<b>Power Generation/Transmission O&amp;M</b>		<b>1,122.54</b>	<b>966.56</b>	<b>1,031.72</b>	<b>1,076.06</b>	<b>1,163.64</b>	<b>1,178.09</b>
2	Project management/Projects under Construction							
3	RLDC and ULDC							



4	Consultancy Business							
5	Telecommunication Business							
6	Any other							
	Note: Heads indicated above are illustrative. Generating companies or the transmission utilities may furnish the allocations in different functional activities suited to their company.							
(C)	Allocation of Corporate Expenses relating to functional activity of power Generation or the transmission to various generating stations or the transmission region/systems as the case may be. (Section 62 - cost plus projects)							
<b>1.0</b>	<b>Generating station 1 / Transmission Region 1 / PALATANA PLANT</b>		<b>1,122.54</b>	<b>966.56</b>	<b>1,031.72</b>	<b>1,076.06</b>	<b>1,163.64</b>	<b>1,178.09</b>
2	Generating station 2 / Transmission Region 2 / Mine 2.....							
	Allocation of corporate expenses to other projects							
	JVs / Subsidiary / section 63 - TBCB project							
Note:								
	Year-wise audited actual O&M expenses submitted for the period 2017-18 to 2021-22 should be clearly indicating the following							
	(i) Explanation / Justification for year to year variation of more than (±) 10% in any head of O&M expenses							
	(ii) Details of expenditure under the head "Others".							
	(iii) Details of the amount indicated under the head "Revenues/Recoveries"							
	(iv) Details of arrears and prior period adjustments included in the data for the period 2017-18 to 2021-22, if any, pertaining to period prior to the year 2017-18 should be mentioned separately in the following format:							
Sl. No.	Year during the period 2017-22 in which arrear/ prior period adjustments have been made	Year to which this arrear and prior period adjustment pertains	Amount of arrear/ prior period adjustment (Rs. in lakh)					
	(v) Separately furnish the details of abnormal expenses, if any.							
	(vi) Future provisions pertaining to period beyond 2021-22 made in the employee cost or any other head during 2017-18 to 2021-22 towards wage revision/arrears or for any other reason shall be provided separately.							
	(vii) Details of Regional level expenses to be provided separately giving methodology of allocation of Regional expenses.							

Name of the Company: OTPC Palatana Project

**Details of actual O&M expenses (Common for Hydro /Thermal Generating Station)****(Rs. In Lacs)**

Sl. No.	Item	Unit	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23
1	Consumption of stores & spares		2,232.37	737.65	790.16	665.45	976.92	713.51
2	Repair & Maintenance		9,278.86	8,375.82	9,995.78	10,724.62	6,918.05	7,836.77
3	Insurance		746.17	499.21	989.24	2,174.57	1,734.71	1,141.36
<b>4</b>	<b>Security</b>							
4.1	CISF		601.78	665.21	760.40	741.83	857.10	987.31
4.2	Other than CISF		-	-	-	-	-	-
5	Water Charges		15.96	6.75	3.98	-1.06	10.04	3.71
<b>6</b>	<b>Administrative Expenses</b>							
6.1	Rent		-0.17	-	-	-	-	-
6.2	Electricity charges		-	-	-	-	-	-
6.3	Travelling & Conveyance		47.69	28.90	29.49	5.15	13.26	38.41
6.4	Communication Expenses		10.53	10.01	8.23	9.33	9.75	9.95
6.5	Advertising		9.73	6.17	9.42	3.85	9.94	7.32
6.6	Foundation Laying & Inauguration		-	-	-	-	-	-
6.7	Donation		-	-	-	-	-	-
6.8	Entertainment		9.14	4.86	6.16	4.45	7.64	5.98
6.9	Filing fee		-	-8.67	7.32	31.97	-	-
	Administrative Expenses (Misc)		0.81	0.72	0.44	2.76	5.96	5.26
	<b>Subtotal (Administrative Expenses)</b>		<b>77.72</b>	<b>42.00</b>	<b>61.05</b>	<b>57.51</b>	<b>46.55</b>	<b>66.93</b>
<b>7</b>	<b>Employee Cost</b>							
7.1.1	Salaries, Wages & Allowances		1,442.59	1,589.42	1,647.65	1,625.19	1,537.46	1,688.97
7.1.1.1	Salaries, Wages & Allowances (including loco pilots and man power associated with stone and metal picking charges and water pumping)		-	-	-	-	-	-
7.1.1.2	Salaries, Wages & Allowances (Excluding loco pilots and man power associated with stone and metal picking charges and water pumping)		-	-	-	-	-	-
7.1.1.3	Loco pilots		-	-	-	-	-	-
7.1.1.4	Stone and metal picking		-	-	-	-	-	-
7.1.1.5	Water pumping		-	-	-	-	-	-
7.1.2	Pension		-	-	-	-	-	-
7.1.3	Gratuity		32.31	37.00	33.25	32.72	10.74	20.18
7.1.4	Provident Fund		183.45	155.70	187.57	173.88	192.44	183.94
7.1.5	Leave Encashment		-	-	-	-	-	-

<b>7</b>	<b>Staff welfare expenses</b>							
7.2.1	Medical expenses on superannuated employees		-	-	-	-	-	-
7.2.2	Medical expenses on regular employees & others		-	-	-	-	-	-
7.2.3 -	Uniform/Livries & safety equipment		-	-	-	-	-	-
7.2.4 -	Canteen expenses		-	-	-	-	-	-
7.2.5 -	Other staff welfare expenses		72.97	71.26	46.92	90.03	93.41	107.64
	<b>Subtotal (Staff welfare Expenses)</b>		<b>72.97</b>	<b>71.26</b>	<b>46.92</b>	<b>90.03</b>	<b>93.41</b>	<b>107.64</b>
7.3	Productivity linked Incentive		-	-	-	-	-	-
7.4	Expenditure on VRS		-	-	-	-	-	-
7.5	Ex-gratia		-	-	-	-	-	-
7.6	Performance Related Pay(PRP)		334.93	315.17	175.81	32.79	229.15	76.33
	<b>Sub Total (Employee Cost)</b>		<b>2,066.25</b>	<b>2,168.55</b>	<b>2,091.20</b>	<b>1,954.62</b>	<b>2,063.21</b>	<b>2,077.06</b>
8	Loss of Store		-	-	-	-	-	-
9	Provisions		-	-	-	-	-	-
10	Prior Period Expenses		-	-	-	-	-	-
11	Corporate Office expenses allocation		1,122.54	966.56	1,031.72	1,076.06	1,163.64	1,178.09
<b>12</b>	<b>Others</b>							
12.1	Rates & Taxes		17.43	17.19	275.66	990.93	21.49	7.32
12.2	Water cess		-	-	-	-	-	-
12.3	Training & recruitment expenses		16.89	22.33	10.45	-	0.01	0.21
12.4	Tender Expenses		1.84	0.41	3.33	6.36	4.79	3.03
12.5	Guest house expenses		0.25	0.63	0.10	61.78	64.63	105.20
12.6	Education expenses		-	-	-	-	-	-
12.7	Community Development Expenses		-	-	-	-	-	-
12.7.1	CSR activities		117.33	143.05	112.17	405.12	464.44	349.20
12.8	Ash utilisation expenses		-	-	-	-	-	-
12.9	Books & Periodicals		1.10	0.39	0.17	0.11	0.27	0.21
12.1	Professional Charges		63.35	72.69	39.58	52.51	82.30	38.48
12.11	Legal expenses		-	-	-	-	-	-
12.12	EDP Hire & other charges		1.97	1.55	0.33	32.97	36.41	58.43
12.13	Printing & Stationery		4.24	2.37	1.74	0.88	1.02	0.69
12.14	RLDC Fee & Charges		284.88	365.16	703.97	372.32	464.07	776.72
12.15	Brokerage & Commission		-	-	-	-	-	-
12.16	Bank charges		-	-	0.03	-	0.01	-
12.17	Claims/advances written off		-	-	-	-	-	-
12.18	Hiring of vehicle		52.94	74.96	84.50	72.71	84.80	76.37
12.19	Payment to auditors		1.13	-	2.83	-	-	-
<b>12</b>	<b>Misc. Expenses</b>							
	(Break-up Of Misc.)						-	-
12.20.1	Horticulture		37.11	37.45	44.12	30.06	5.62	5.98

12.20.2	Transport- Vehicle Running exp.		-	-	-	-	-	-
12.20.3	Hire charges & Operating Exp -Construction equipment		-	-	-	-	-	-
12.20.4	Tree Plantation exp.		-	-	-	-	-	-
12.20.5	R&D expenses		-	-	-	-	-	-
12.20.6	Other Vehicles		-	-	-	-	-	-
12.20.7	Consumption-HSD/LDO-(Ind/Imp)-DG Set		-	-	-	-	-	-
12.20.8	Exp/ Inc from Inv Diff		-	-	-	-	-	-
12.20.9	Loss on sale of Investments		-	-	-	-	-	-
12.20.10	Operating exp of diesel generating sets		-	-	-	-	-	-
12.20.11	Furnishing Expenses		-	-	-	-	-	-
12.20.12	Subscription to Trade and Other Association		-	-	-	0.02	3.39	2.54
12.20.13	Hire Charges - Helicopter/Aircraft		-	-	-	-	-	-
12.20.14	Visa & Entry Permit Charges - Overseas		-	-	-	-	-	-
12.20.15	FX Monitoring Terminal Expenses		-	-	-	-	-	-
12.20.16	Works/Conf.(Excl train R&D CENPEEP)Earlier Non FBT		-	-	-	-	-	-
12.20.17	Workshop/Conf. Exp (train R&D CENPEEP) Earlier FBT		-	-	-	-	-	-
12.20.18	Hire charges - Office equipment		-	-	-	-	-	-
12.20.19	Payment for health club etc		-	-	-	-	-	-
12.20.20	Gifts liable for Fringe Benefit Tax		-	-	-	-	-	-
12.20.21	Festival expenses liable Earlier (FBT)		-	-	-	-	-	-
12.20.22	Miscellaneous Expenses		247.61	195.93	314.99	199.94	109.43	257.01
12.20.23	Rounding Off Difference		-	-	-	-	-	-
12.20.24	Regional Power Committee Expenses		-	-	0.11	-	-	-
12.20.25	Misc Exp. trf to CSR and IEDC		-	-	-	-	-	-
12.20.26	Specify other sub head, if any.		-	-	-	-	-	-
			-	-	-	-	-	-
	<b>Expenses incurred on HGPI / Major Inspection</b>		-	-	1,996.18	-	3,056.14	2,822.06
			-	-	-	-	-	-
	<b>Sub Total (Others)</b>		<b>848.06</b>	<b>934.11</b>	<b>3,590.25</b>	<b>2,225.71</b>	<b>4,398.81</b>	<b>4,503.47</b>
<b>13</b>	<b>(Total 1 to 12)</b>		<b>16,989.72</b>	<b>14,395.85</b>	<b>19,313.76</b>	<b>19,619.31</b>	<b>18,169.04</b>	<b>18,508.20</b>
14	Revenue / Recoveries		-	-	-	-	-	-
15	Net Expenses		16,989.72	14,395.85	19,313.76	19,619.31	18,169.04	18,508.20
	<b>Total O&amp;M Cost</b>		<b>16,989.72</b>	<b>14,395.85</b>	<b>19,313.76</b>	<b>19,619.31</b>	<b>18,169.04</b>	<b>18,508.20</b>

Note-

1. Cost of power has not been considered in these figures.
2. The bifurcation of expenses between the corporate and plant has been compiled on the basis actual details.
3. The data is based on audited balance sheets and is duly reconciled.
4. Employee cost is excluding arrears paid for pay hike/prior period adjustment /payment.
5. Expenses incurred on HGPI / Major Inspection has been amortized over 3 years in Audited P&L as per IndAS requirement

**Annexure-IX**

**Additional Region-wise Information required from Transmission Licensees**

1. Name of Transmission Company:

2. Name of Transmission Region:

<b>Table-1- Length (km) of Transmission Lines in Commercial Operation</b>					
	Status as on				
	1.04.2018	1.04.2019	1.04.2020	1.04.2021	1.04.2022
HVDC					
765 kV					
a) S/C					
b) D/C					
400 kV					
a) S/C					
b) D/C					
c) Multi					
220 kV					
a) S/C					
b) D/C					
Up to 132 kV					
a) S/C					
b) D/C					

<b>Table-2-Ckt km by Conductor Configuration</b>					
	Type of Conductor	Status as on			
		1.04.2018	1.04.2019	1.04.2020	1.04.2021
Hexa					
Quad					
Triple					
Twin					
Single					

<b>Table-3- Number of AC Substations in Commercial Operation</b>					
	Status as on				
	1.04.2018	1.04.2019	1.04.2020	1.04.2021	1.04.2022
765 kV					
400 kV					
220 kV					
Up to 132 kV					

<b>Table-4- Number of Sub-station bays in Commercial Operation</b>					
	1.04.2018	1.04.2019	1.04.2020	1.04.2021	1.04.2022
HVDC					
765 kV					
400 kV					
220 kV					
Up to 132 kV					

<b>Table-5- Cost of Outsourcing of Services( Rs. lakh)</b>					
	2017-18	2018-19	2019-20	2020-21	2021-22
Substation					
O&M					
Lines O&M					
Security					
Others					
<b>Total</b>					

<b>Table-6- Total O&amp;M Expenditure Including RHQ, but Excluding HVDC Stations</b>					
	2017-18	2018-19	2019-20	2020-21	2021-22
<b>Total</b>					

**Annexure X**

<b>Station wise O&amp;M Expenditure at HVDC Station (Rs. lakh)</b>					
<b>Particulars</b>	<b>2017-18</b>	<b>2018-19</b>	<b>2019-20</b>	<b>2020-21</b>	<b>2021-22</b>
Name of HVDC Station:					
i) No of Employees					
ii) A&G Expenses					
iii) Repairs & Maintenance					
Iv) Employee Expenses*					
v) Corporate expenses allocated*					
vi) Other income					
vii) Any other income					
<b>Total Expenditure</b>					

\* Excluding VII Pay arrear paid for period prior to FY 2017-18

**Annexure-XI**

**Additional Region-wise Information required from Transmission Licensees (Communication System)**

1. Name of Transmission Company:

2. Name of Transmission Region:

<b>Table-1- Details of Communication system in Commercial Operation</b>					
Particulars	Status as on				
	1.04.2018	1.04.2019	1.04.2020	1.04.2021	1.04.2022
OPGW Communication Links in operation(in Kms)					
Number of wideband Communication nodes in operation					
Number of RTUs in operation					
Number of PLCC links in operation					
Number of PMUs in Operation					
Number of Auxiliary Power Supply Nodes in operation					
<b>Table-2- Cost of Services</b>					
Particulars	2017-18	2018-19	2019-20	2020-21	2021-22
Communication system O&M					
PLCC O&M					
RTU O&M					
Auxiliary Power Supply O&M					
Hiring charges of Bandwidth					
Security					
Others					
<b>Total</b>					

**Annexure-XII (A)**

Standard lists of Capital Spares for ICT/Reactor/Bay Equipment/ FSC/ GIS/HVDC station each separately and transmission lines for different conductor configuration needs to be submitted .

<b>ICT *</b>			
S.No	Name of capital spares	Qty (Nos)	Cost (Rs)
1.			
2---			
n			
<b>Reactor*</b>			
S.No	Name of capital spares	Qty (Nos)	Cost (Rs)
1.			
2---			
n			
<b>Bay equipments</b>			
S.No	Name of capital spares	Qty (Nos)	Cost (Rs)
1.			
2---			
n			
<b>FSC</b>			
S.No	Name of capital spares	Qty (Nos)	Cost (Rs)
1.			
2---			
n			



<b>GIS</b>			
S.No	Name of capital spare	Qty (Nos)	Cost (Rs)
1.			
2---			
n			
<b>HVDC station</b>			
S.No	Name of capital spare	Qty (Nos)	Cost (Rs)
1.			
2---			
n			
<b>Tras. lines 765kv</b>			
S.No	Name of capital spare	Qty (Nos)	Cost (Rs)
1.			
2---			
n			
<b>Tras. lines 400 kV</b>			
S.No	Name of capital spare	Qty (Nos)	Cost (Rs)
1.			
2---			

n			
	<b>Tras. lines 220kV and below</b>		
S.No	Name of capital spare	Qty (Nos)	Cost (Rs)
1.			
2---			
n			

- Note:
- \*Separate break-up should be furnished for elements are in operation and spare elements.
  - The transmission licensee shall provide the reigonwise spare ICTs/Reactors alongwith policy for deploying spare ICTs/reactors and its utilization within a reigon.

**Annexure-XII (B)**

Standard lists of O&M Spares required every year for ICT/Reactor/Bay Equipment/ FSC/ GIS/HVDC station each separately and transmission lines for different conductor configuration needs to be submitted

<b>ICT</b>			
S.No	Name of O&M spare	Qty (Nos)	Cost (Rs)
1.			
2---			
n			
<b>Reactor</b>			
S.No	Name of O&M spare	Qty (Nos)	Cost (Rs)
1.			
2---			
n			
<b>Bay equipments</b>			
S.No	Name of O&M spare	Qty (Nos)	Cost (Rs)
1.			
2---			
n			
<b>FSC</b>			
S.No	Name of O&M spare	Qty (Nos)	Cost (Rs)
1.			
2---			
n			
<b>GIS</b>			
S.No	Name of O&M spare	Qty (Nos)	Cost (Rs)
1.			
2---			

n			
	<b>HVDC station</b>		
S.No	Name of O&M spare		
1.			
2---			
n			
	<b>Tras. lines 765kv</b>		
S.No	Name of O&M spare		
1.			
2---			
n			
	<b>Tras. lines 400 kV</b>		
S.No	Name of O&M spare		
1.			
2---			
n			
	<b>Tras. lines 220kV and below</b>		
S.No	Name of O&M spare		
1.			
2---			
n			

Note: • Separate break-up should be furnished for elements are in operation and spare elements.

**Annexure-XII (C)**

	OPGW/SDH/MUX/PLCC /RTU cards/DC Modules		
S.No	Name of capital spare	Qty (Nos)	Cost (Rs)
1.			
2			
Standard list of O&M Spare for OPGW/SDH/MUX/PLCC /RTU cards/DC Modules needs to be submitted			
	OPGW/SDH/MUX/PLCC/ RTU cards/DC Modules		
S.No	Name of O&M spare	Qty (Nos)	Cost (Rs)
1.			
2			









**Annexure- XIV**

**Region wise transmission system availability from 2017-18 to 2021-22**

(To be submitted by each transmission licensee)

Particulars	2017-18												Cumulative for the Year
	April	May	June	July	Aug	Sep	Oct	Nov	Dec	Jan	Feb	Mar	
Regional AC Tr. System													
Regional HVDC System													
Inter Regional HVDC System													
Inter Regional AC System													
Bilateral transmission system													

b) Deemed transmission system availability

Particulars	2017-18												Cumulative for the Year
	April	May	June	July	Aug	Sep	Oct	Nov	Dec	Jan	Feb	Mar	
Regional AC Tr. System													
Regional HVDC System													
Inter Regional HVDC System													
Inter Regional AC System													
Bilateral transmission system													

c) Communication system availability

Particulars	April	May	June	July	Aug	Sep	Oct	Nov	Dec	Jan	Feb	Mar	Cumulative for the Year

**Note: Above Data to be provided for each year from 2017-18 onwards till 2021-22.**

**Month wise availability for each HVDC Systems shall also be provided as per the above format**

**Annexure- XV**

**Details of Gross Fixed Assets from 2017-18 to 2021-22 in respect of Transmission Licensee in the format below:**

<b>Name of Transmission Company:</b>
<b>Name of Transmission Region:</b>

<b>Sl. No</b>	<b>Financial Year</b>	<b>Balance at the beginning of the year</b>	<b>Addition during the year</b>	<b>Retirement of assets during the year</b>	<b>Balance at the end of the year</b>
<b>A</b>	<b>Transmission System</b>				
1	2017 - 2018				
2	2018 - 2019				
3	2019 - 2020				
4	2020 - 2021				
5	2021 - 2022				
<b>B</b>	<b>Communication System</b>				
1	2017 - 2018				
2	2018 - 2019				
3	2019 - 2020				
4	2020 - 2021				
5	2021 - 2022				

**\* Retirement of assets during the year includes Adjustment in Capital Cost on various accounts.**

**Annexure-XVI**

**Details of incidental Expenses During Construction (IEDC) including compensation, employee expenses and other expenses for assets acieveing COD post 01.04.2017:**

<b>Sl. No.</b>	<b>Name of Scheme</b>	<b>Sub-station (S/s)/ Transmission Line (TL)</b>	<b>MVA/ Line Length (km)</b>	<b>Compensation (Forest, crop, Tree, PTCC)</b>	<b>Employee Expenses</b>	<b>Administrative &amp; General Expenses</b>	<b>Any other expenses</b>
1.		S/s					
		TL					
2.		S/s					
		TL					
3.		S/s					
		TL					
...		S/s					
		TL					
...		S/s					
		TL					
...		S/s					
		TL					
n		S/s					
		TL					

**Annexure XVI A**

**Details of Incidental Expenses during Construction (IEDC) with break-up for the Generating stations for which COD is declared after 1.4.2017**

<b>Sl. No.</b>	<b>Item-wise details of expenditure with break-up</b>	<b>Expenditure as on SCOD</b>	<b>Expenditure as on actual COD of unit/station</b>	<b>Time Overrun</b>

**Annexure-XVII**

**Details of Capital Cost of Transmission Line**

(To be filed by each Transmission licensee)

Sl No.	Year	Configuration	Length (km)	Total Cost	Cost/ km	Cost/ckt-km
1	2006	765 kV D/C				
		765 kV S/C				
		400 kVD/C Twin Moose				
		400 k/V D/C Quad Moose				
		400 kV S/C Twin Moose				
		400 kV D/C Triple Snowbird				
		400 kV D/C Twin – HTLS				
		220 k/V D/C				
		220 kV S/C				
		132 kV D/C				
		132 kV S/C				
		2	2007			
3	2008					
4	2009					
5	2010					
6	2011					
7	2012					
8	2013					
9	2014					
10	2015					
11	2016					
12	2017					
13	2018					
14	2019					
15	2020					
16	2021					
17	2022					

Note: \*Details of transmission lines as per table given to be provided for the period from 2006 to 2022 as per configuration indicated against year 2006.

**Annexure-XVIII**

Sl No.	Year	Configuration (AC* - 765 kV, 400 kV, 220 Kv, 132kV/HVDC/GIS)	MVA Capacity	No. of Bays	Total Cost	Cost/ MVA	Cost/ bays
1	2006						
2	2007						
3	2008						
4	2009						
5	2010						
6	2011						
7	2012						
8	2013						
9	2014						
10	2015						
11	2016						
12	2017						
13	2018						
14	2019						
15	2020						
16	2021						
17	2022						

Note: \*Nomenclature is as per the highest available voltage level in the sub-station



	Rate	(%)																		
	i) Ash Utilisation Expenses	(Rs. Crore)																		
25	AFC (Normative)	(Rs./ kWh)																		
26	Energy Charge (Average for the year)	(Rs./kWh)																		
26.1	Supplemental Energy Charges - Emission Control	(Rs./kWh)																		
27	Total tariff	(Rs. kWh)																		
28	Revenue realisation before tax	(Rs. Crore)																		
29	Revenue realisation after tax	(Rs. Crore)																		
30	Profit/ loss	(Rs. Crore)																		
31	DSM Generation	(MU)																		
32	DSM Rate	(Rs/kWh)																		
33	Revenue from DSM	(Rs. Crore)																		
34	Compensation received for operation below NAPAF																			
35	Part load Compensation received from beneficiariaes																			
36	Amount received from SCED	(Rs Crore)																		

Note: Generating Companies are required to submit data for all generating stations  
This is a general format. Plants of different fuel users have to fill the cells as applicable to them.  
Tariff for the Hydro may be understood as composite tariff.  
The data provided for the corresponding years need to mention as Actual or provisional.  
Data for each Unit and Stage is required to be submitted in additional sheets as per the format





## Summary: Details of Scheme for using Special Allowance in various Units

Rs. Crore

Name of Generating Stations	Special Allowance Allowed				Effective Special Allowance after Income Tax Payment				Completed Cost/ Approved or Award Values of various R&M Schemes	Expenditure Under Special Allowance of Various R&M Schemes (Actual/ Projected)				Details of Schemes
	2009-14	2014-19	2019-23	Total	2009-14	2014-19	2019-23	Total		Actual Upto 31.03.2022	2022-23 (projected)	2023-24 (projected)	2024-25 (projected)	
<b>Total</b>														
<b>Cumulative Expenditure</b>														

Note: Details of actual work carried out for special Allowance to be furnished for each station separately

**DETAILS OF EMISSION CONTROL SYSTEM**

<b>Generating company:</b>
<b>Name of Generating station:</b>
<b>Installed Capacity (MW) :</b>
<b>Type of Emission Control System:</b>
<b>Under Operation/Anticipated Operation Date:</b>

S.No.	Particulars	Units	2017-18	2018-19	2019-20	2020-21	2021-22
A							
1	Gross Generation	MU					
2	Auxiliary Consumption - emission control (Actual)	MU					
	Auxiliary Consumption - emission control (Actual)	%					
3	Auxiliary Consumption (Normative)	%					
4	Hours of Operation	Hrs					
5	O&M Expenses (Actual) with Breakup as per format	Rs. Crore					
6	Other maintenace spares consumed^	Rs. Crore					
7	Initial Spares consumed*	Rs. Crore					

**Pls. Note: Where the system is yet not operational guaranteed parameter along with spares cost as per awarded contract to be furnished**

\* Not part of O&M expenses and Pls specify list of the same

S.No.	Particulars	Units	2017-18		2018-19		2019-20		2020-21		2021-22	
			Investment Approval	Approved*	Investment Approval	Approved*	Investment Approval	Approved*	Investment Approval	Approved*	Investment Approval	Approved*
1	Capital Cost of Emission Control System											
1.1	Hard Cost	Rs. Crore										
1.1.1	Civil Works	Rs. Crore										
1.1.2	Plant and Machinery and others	Rs. Crore										
1.1.3	Initial Spares procured	Rs. Crore										
1.2	IDC	Rs. Crore										
1.3	IEDC	Rs. Crore										
1.4	Others. Pls specify	Rs. Crore										
1.4	Completed Cost	Rs. Crore										

\* Wherever cost is yet to be approved by CERC and for which petition has been filed the actual claimed shall be submitted.

\* Where the work is still under execution utility to submit the details of awarded cost

**DETAILS OF REAGENT USED FOR EMISSION CONTROL**

Generating company:
Name of Generating station:
Installed Capacity (MW) :

Reagent Type:

Type of Emission Control System

S.No.	Particulars	Unit	2017-18	2018-19	2019-20	2020-21	2021-22
<b>A.</b>							
1	Average Stock of Reagent	MT					
2	Maximum Storage at Site	MT					
3	Maximum Storage at Site	Days					
<b>B.</b>							
1	Opening Stock of Reagent as on 1st April	MT					
2	Purity of Opening Stock (Reagent)	%					
3	Quantity of Reagent Supplied by Supplier	MT					
4	Adjustment (+/-) in Quantity Supplied	MT					
5	Net Quantity of Reagent Received	MT					
6	Total Cost of Reagent Received	Rs. Crore					
7	Cost of Reagent Received	Rs./MT					
8	Qty of Reagent Consumed	MT					
9	Closing Stock of Reagent as on 31st March	MT					
10	Purity of Reagent received	%					
11	Gross Generation	MU					
12	Fuel Type (coal/lignite)						
13	Sulphur content of Fuel	%					
14	Gross SHR	kCal/kWh					
15	Design SO <sub>2</sub> removal efficiency (Applicable for Wet FGD)	%					
16	SO <sub>2</sub> removal norm (100/200/600 mg/Nm <sup>3</sup> )	mg/Nm <sup>3</sup>					
17	Weighted Average Gross GCV of Fuel Received	kCal/kg					

**DETAILS OF INTEGRATED COAL MINE**

<b>Generating company:</b> <b>Name of Generating station:</b> <b>Installed Capacity (MW) :</b>
--

**Name and Location of Integrated Mines:****Table 1: Mine Specific Details**

S. No.	Particulars	Unit	Details
1	Investment Approval	Rs. Crore	
2	Completed Cost/Awarded Cost*	Rs. Crore	
3	Mineable Reserve	MMT	
4	Useful Life of Mine	Years	
5	Type of Mining		
6	Method of Mining		
7	Mining Land (Acquired/Leased)	Hectares	
8	Mining Block Area	Hectares	
9	Peak Rated Capacity	MT	
10	Year in which Peak Rate Capacity to be achieved		
11	Annual Target Quantity (ATQ)	MTPA	
12	SCOD		
13	Actual COD, If achived		
14	Anticipated COD, if under execution		
15	Distance of Loading point from mine end	Km	
16	Scope of Transportation Infrastrucutre (MDO/Generator)		
17	Whether MDO appointed/to be appointed (Yes/No)		
18	Mode of Transporation envisaged		
19	Mine Specific Parameters, if any to be furnished		
20	Actual O&M Cost ( <b>Breakup as per format</b> )	Rs. Crore	
	Salaries, Wages and Allowances		
	Repair and Maintenance		
	Security		
	Insurance		
	Water Charges		
	Other charges ( Pl specify)		
21	Mine Closure Expenses recoverable per year	Rs. Crore	
22	Scope of Mine Closure (MDO/Generating Station)		

**Table 2: Useful Life of Mining Assets**

S. No.	Particulars	Years
1	Lease Hold Land	
2	Coal Bearing Land	
3	Buildings	
4	Temporary Erection	
5	Plant and Machinery	
6	Furnitures and Fixtures	
7	Office Equipment	
8	EDP, WP Machines & SATCOM	
9	Vehicles	
10	Electrical Installations	
11	Communication Equipment	
12	Software	
13	Mine Development Expenses	

MDO charges

Annual escalation rate in MDO charges

**Note:** Any other Asset Class not falling under above to be listed separately

**Table 3: Recurring Additional Captial Expenditure on Mining Operations ( to be furnished if not in scope of MDO)**

S. No.	Particulars	Unit	Years>>> Starting COD	1	2	3	.....	.....

**Note: The utility to provide the list of equipment and their replishment schedule based on useful life which shall be incurred on recurring basis through out the entire mine life on the basis of present prices**